

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:459
ANSWERED ON:27.07.2006
RAIL CONTAINER FREIGHT BUSINESS
Acharia Shri Basudeb

Will the Minister of RAILWAYS be pleased to state:

- (a) Whether some public/private sector companies have registered themselves for permission for the rail container freight business;
- (b) If so, the details thereof;
- (c) Whether the Railways have taken any decision for allotment of rail container freight business to these companies;
- (d) If so, the details thereof; and
- (e) If not, the time by which the decision is likely to be taken in the matter?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

- (a): Yes, Sir..
- (b): Fourteen (14) operators have applied for permission to run container trains on Indian Railways as listed below:
 - (i) M/s Pipavav Rail Corporation Ltd.
 - (ii) M/s Gateway Distripark Ltd.
 - (iii) M/s Container Corporation of India Ltd.
 - (iv) M/s United Liner Agencies of India (P) Ltd. and J.M. Baxi & Co.
 - (v) M/s Hind Terminal Pvt. Ltd. and MSC Agency (India) Pvt. Ltd.
 - (vi) M/s Reliance Infrastructure Engineers Pvt. Ltd. and Sonata Investment Ltd.
 - (vii) M/s ETA Engineering Pvt. Ltd. and Dinesh International Ltd.
 - (viii) M/s India Infrastructure & Logistics Pvt. Ltd.
 - (ix) M/s Mundra International Container Terminal Pvt. Ltd.
 - (x) M/s South India Corporation (Agencies) Ltd.
 - (xi) M/s Delhi Assam Roadways Corp. Ltd.
 - (xii) M/s Adani Logistics and Gujrat Adani Port Ltd.
 - (xiii) Central Warehousing Corporation
 - (xiv) Bothra Shipping Company and Bagadiya Brother Pvt. Ltd
- (c) to (e): All the fourteen operators have been given "In Principle" approval to run container trains.